

**SC/ST Officials sent for Training
Abroad**

6058. DR. BENGALI SINGH: Will the PRIME MINISTER be pleased to state:

(a) the category-wise number of officers belonging to Indian Administrative Service, Indian Police Service and other allied services sent for training abroad during 1989-90;

(b) the number of officers out of them belonging to Scheduled Castes/Scheduled Tribes; and

(c) if no officer belonging to the Scheduled Castes/Scheduled Tribes was sent abroad for training, the reasons therefor?

THE PRIME MINISTER (SHRI VISHWANATH PRATAP SINGH): (a) The Department of Personnel and Training nominated 192 Indian Administrative Service officers for training courses abroad during 1989-90. Information regarding the number of officers from Allied Services sent abroad during 1989-90 is not centrally available.

(b) The number of Scheduled Castes/Scheduled Tribes officers among IAS officers nominated is 30. The number of Scheduled Castes and Scheduled Tribes officers sent abroad for training from IPS is 4.

(c) Does not arise.

**N.C.C. in Schools/Colleges of Uttar
Pradesh**

6059. DR. BENGALI SINGH: Will the PRIME MINISTER be pleased to state:

(a) the number of schools and colleges in Uttar Pradesh where N.C.C. has been made compulsory;

(b) the number of such schools and

colleges in Uttar Pradesh where N.C.C. has not been introduced so far;

(c) whether Government propose to make N.C.C. compulsory in the schools and colleges in Uttar Pradesh; and

(d) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (DR. RAJA RAMMANNA): (a) NCC is compulsory only in one school in Uttar Pradesh viz., Sainik School, Ghorakhal, Nainital.

(b) N.C.C has been introduced in 228 colleges, 793 Intermediate colleges and 95 schools, out of approximately 414 colleges, 3373 Intermediate colleges and 2364 schools in Uttar Pradesh.

(c) No, Sir.

(d) The NCC is a voluntary organisation. because of financial implications and infrastructure requirements, it is not considered feasible to make NCC compulsory in schools and colleges.

[English]

Indira Sagar Pariyojna

6060. SHRI N.J. RATHVA.
SHRI PRAKASH KOKO
BRAHMBHATT:

Will the PRIME MINISTER be pleased to state:

(a) whether the Union Government have given clearance to Indira Sagar Pariyojna;

(b) whether any conditions have been laid down while giving clearance; if so, the details thereof;